(b) The Court held that no offence had been established against the Khadi Gramodyog Bhavan and the Manager *H the Bhavan wa_s discharged. The Assistant Manager (Shri H. L. Jain) was convicted and sentenced to one year's rigorous imprisonment and a .fine of Rs. 7,500. An appeal has been preferred.

(c) and (d) No officer of the Bhavan has so far been held departmen-tally responsible for thi_s adulteration. The question of holding a departmental enquiry is under consideration.]

नई दिल्ली के खादी ग्रामोद्योग भवन के व्यवस्थापक के खिलाफ मुकदमे

1063. श्रीमती विद्यावती चतुर्वेदी : जया वाशिण्डव मंत्री यह बताने की कृपा करेंगे कि:

(क) खादी आयोग ढारा संचालित खादी ग्रामोद्योग भवन, नई दिल्ली के वर्त-मान व्यवस्थापक के खिलाफ अब तक कुल कितने मुकदमे चलाये गये हैं ; और

(ख) वह जनानत पर कितनी बार ख्राट कर ग्राये;

(ग) क्या खादी ग्रायोग ने व्यवस्थापक के खिलाफ कोई विभागीय कार्यवाही की है: ग्रीर

(घ) यदिहां, तो उसका व्यौरा क्या है?

[†]CASES AGAINST MANAGER, KHADI GRAMODYOG BHAVAN, NEW DELHI

1063. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

(a) the number of cases launched so far against the present Manager of the Khadi Gramodyog Bhawan, New Delhi run by the Khadi Commission; (b) the number of times he was released on bail;

(c) whether any departmental action has been taken against the Manager by the Khadi Commission; and

(d) if so, what are the details thereof?]

वाणिअय मंत्रालय में उपमंत्री (श्री एम० झफी कुरेशी) : (क) दो। (ख) दो बार । विकास कि (ग) जी, नहीं। (ग) प्रण्न नहीं उठता।

tLTHB DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) Two.

- (b) Twice.
- (c) No, Sir.
- (d) Does not arise.]

YARDSTICK FOR NUMBER OF POSTS OP PAY CLERKS

1064. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state;

(a) whether there is any prescribed yardstick for the number of posts of Junior payclerk, Senior payclerk, Inspecting payclerk and Divisional pay Master on Indian Railways;

(b) if so, the details thereof;

(c) whether the number of staff posted on the Central and Western Railways is in accordance with the prescribed yardstick; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

† [] English translation.